

(d) Presumably, the Hon'ble Member is referring to the provision of road decking over the second Railway bridge mentioned above. As per the extant rules, the cost involved in providing a rail-cum-road bridge has to be shared between the Railway and the party requiring the road facility. The State Government of Andhra Pradesh, who are primarily concerned, have not given their consent to bear this cost. Hence it has been decided to go ahead with the work of providing only a rail bridge.

Production of Handloom Cloth

371. { Shri P. Venkatasubbalah:
Shri M. S. Murti:

Will the Minister of Commerce be pleased to state the total quantity of free yarn made available for the use of the handlooms during the first three years of the Third Plan period and the estimated handloom cloth produced during this period, year-wise?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): Figures of the total quantity of free yarn made available for the use of handlooms and of the estimated production of handloom cloth are not maintained separately. They are maintained for the decentralised sector as a whole. It is, however, estimated that about 68 per cent of the yarn delivered to the decentralised sector is consumed by the handloom industry. A rough estimate of deliveries of free yarn to the handloom sector and the cloth production in that sector during the first three years of the Third Plan is as follows:

Year	Yarn estimated to be delivered to the handloom sector (1000 kgms.)	Estimated cloth production on handlooms (million metres)
1961-62	1,82,240	1,650
1962-63	1,82,920	1,656
1963-64	1,97,200	1,983

Export of Iron Ore

372. { Shri D. C. Sharma:
Shri P. K. Deo:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 50 on the 29th May, 1964 and state the progress made in finalising the proposal to set up a high-power inter-ministerial board to coordinate the various development activities to achieve the iron-ore export target of 25 to 30 million tons by 1972 and meet the international demand?

The Minister of Commerce (Shri Manubhai Shah): The matter is under active consideration.

Thefts on Running Trains Near Ambala

373. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

(a) the number of cases of thefts on running trains reported to have occurred near Ambala and Ambala Cantonment area during May, June and July, 1964.

(b) whether a gang of thieves is suspected to be working in that area;

(c) whether those cases have been enquired into by the Railway Protection Force; and

(d) whether it has been reported to Government that in some cases the Railway Protection Force people refused to record the report for investigation, and if so, in how many cases?

The Minister of State in the Ministry of Railways (Dr. Ram Subhas Singh): (a) Only 2 cases of theft in May and 2 cases in June 1964, in respect of the personal property carried by passengers occurred in running trains, near Ambala and Ambala Cantonment area.